

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.04.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2296 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vijai Electricals Ltd. Vs. Transformers & Rectifiers (India) Ltd.	Bharat J. Joshi
2.	I.A. No. 2580 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Tata Hitachi Construction Machinery Co. Pvt. Ltd. Vs. G.S. Atwal & Co. (Engineering) Pvt. Ltd.	Sumit Kumar Vats
3.	I.A. No. 2583 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deputy Commissioner of Commercial Taxes & GST, C.T & GST Circle, Angul, Odisha Vs. Ravi Sethia, RP of McNally Bharat Engineering Company Ltd. & Anr.	Anand Das

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By order
-sd/-
Assistant Registrar